

CMEL Whether it was part of preparation for biological or genetical warfare, this question can be answered independently of the ICMR also. Now *I* do not know whether we have such agencies to find out whether such a thing did happen or not but, in any case, would the Minister agree to communicate, via the External Affairs Ministry, perhaps, to the Government of United States—because we have Government to Government contacts—that in India such a question has arisen that the Government of United States has in fact generated this through their warfare measures and that such a view is there? Can we communicate to them and seek clarifications from them?

SHRI P. V. NARASIMHA RAO: That such a view is there or may be there is already known to everyone who reads the proceedings of Parliament and newspapers. It would be a very wrong thing for us, from a Government to another Government, to suggest any such thing.

SHRI N. K. P. SALVE: Sir, I read a banner in Bombay the other day in Marine Drive "Is life worth while with raids and AIDS?" This disease is a gift of the USA to the world. The monkeys are in Africa but the highest incidence is in the USA. May be this is due to biological warfare going haywire, may be due to sex perversity. But, may I know from the Minister that since it is the Americans who are unleashing this sort of a misery on the people, whether he would take steps, to ensure that people visiting from America get a health certificate before they could come to India?

AN HONOURABLE MEMBER: That must be done.

SHRI P. V. NARASIMHA RAO: We have our own health regulations and we are quite well known for enforcing them very rigidly. So the honourable Member may rest assured that in the enforcement of our regulations, whatever needs to be done from time to time will be done.

MR. CHAIRMAN: Question Hour Is over.

WRITTEN ANSWERS TO QUESTIONS

F. C. I. Claims Against Railways

*322. SHRI BASUDEB MOHAPAT-RA: Will the Minister of RAILWAYS be pleased to state;

(a) whether it is a fact that outstanding claims of Food Corporation of India on account of non-delivery of foodgrain wagons against railways have mounted to crores of rupees;

(b) if so, what is the total amount of outstanding claims of the Food Corporation of India against railways at present; and

(c) what steps Government have taken to clear the dues?

THE MINISTER OF STATE OF THE MINISTER OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) to (c) The claims of Food Corporation of India for non-delivery of wagons are adjusted against wagons delivered to them at diverted stations. After the adjustment, which is done from time to time, at present, no amount of compensation is payable to them on this account.

*327. [Transferred to the 28th November, 1986].

Supply of steel by Bhilai Steel Plant to railways

*328. SHRI M S. GURUPADA-SWAMY;

DR. (SHRIMATI) SAROJINI MAHISHI:

Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that Rail ways had placed large orders for supply of about 1. 41 lakh tonnes of steel with the Bhilai steel plant;